No.RJ-1/Regular/60 /2023

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that **:**

The **Hon'ble Shri. Justice Nitin W. Sambre (Sitting at Aurangabad Bench)** will take up the following matter pertaining to Principal Seat **on Monday, 17th April 2023 at 05.30 p.m.** through **Video Conferencing**, as per the board to be notified separately **:**

For Hearing :

1) Criminal Bail Application No. 1942 of 2022

Video Conference Access instructions will be communicated to the concerned.

High Court, Appellate Side,
Bombay.

BY ORDER

Sd/-
(H.M. Bhosale)
Registrar (Judl-I)

Date : 13th April 2023